


**Statement of Immovable Property Return for the year 2014 (as on 01.01.2015)**

Service: ICLS  
 Name of Officer (in full): Shriram Motiram Saindane Designation: Joint Director Date of Birth: 01.06.1963  
 Ministry/Department Ministry of Corporate Affairs Grade Pay: Rs.7,600/- Present Pay: Rs.28,730/-  
 /Office: Regional Director, Mumbai

Name of district sub-division, Taluk & Village in which property is situated	Name & details of property-housing, lands & other buildings	Cost of construction/acquirement including land in case of house & year when purchased	* Present Value	If not in own name state in whose name held & his/her relationship to the Government servant	How acquired-whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of-acquisition & name with details of persons from whom acquired	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1) Nasik	Plot (Land)	Date of purchase 29th June 2001. Not constructed. Purchase value Rs.2,17,576/-	Approx Rs.20 lacs	Self	Purchased through HDFC of loan basis	NIL	Not Constructed as on date
2) Thane (Maharashtra)	Flat-A-704 Ochna, Pride Park, Opp. Lawkim, Ghodbunder Road, Thane	Purchased in March 2005 of Rs.12.30 lacs	Approx Rs.45 Lacs	Self	7 lakhs loan taken from ICICI Bank & Sale of old flat (Rs. 4-50 lacs) Personal saving. Rs. 1.50 lacs for Flat & Stamp duty also	Self Occupied	Not sold or purchased any property

Signature:

Date:

  
19-1-2015

**NOTES:**

- 6) \* In case where it is not possible to access the value accurately the approximately value in relation to present conditions may be indicated.
- 7) \*\*Includes short term lease also.
- 8) The declaration form is required to be filled in & submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, { now rule 18(1) of the CCS (Conduct) Rules, 1964} on the first appointment to the service & thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
- 9) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- 10) The columns should be filled up neatly in capital letters.